

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 750/2018
O.A. No. 3835/2017

This the 25th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Sh. Surender Kumar (Head Constable) PIS No. 28981616,
Age 41 years S/o Shri Raghbir Singh
R/o H.No. 8-D, Auchandi Road
Bawana, Delhi-110039

.. Applicant

(By Advocate: None)

VERSUS

1. Sh. Amulya Patnayak
Commissioner of Police, Delhi Police
Police Head Quarters,
I.P. Estate, New Delhi-110001

2. Smt. Monika Bhardwaj
Dy. Commissioner of Police
West District Rajouri Garden, Delhi

.. Respondents

(By Advocate : Mr. Amit Anand)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this C.P. is taken up for hearing, learned counsel for respondents produced an order dated 06.02.2019 in W.P.(C) No. 1237/2019 filed against the order of this Tribunal, wherein the following order has been passed:-

“Issue notice. Mr. Chhibber, Advocate accepts notice on behalf of respondent.

In the meantime, operation of the impugned order shall remain stayed and till the next date no further recovery shall be made from the respondent.

List on 28.08.2019.”

2. In the circumstances and in view of the stay orders and that the Hon'ble High Court is seized of the matter, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail the remedies, in accordance with law after the W.P. is finally decided, or the stay is vacated. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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